

[Shri Shyam Sunder Mohapatra].
students two eggs, or a fish a day, or little mutton two or three times, why should we laugh? It is a poor country and our attitude and behaviour has become the attitude of the poor man.

We want good food. The question is, who will run the canteen. I will prefer the students to run the canteen and manage it. Now-a-days, even the railway canteen has gone to the dogs. You find the tea and other things rotten. It seems as if we have all become thieves and dacoits. Once I saw the picture *Ham Sab Chor Hain*. All of us have become immoral because society has gone down to the level of dishonesty.

Let the students run the canteen and if there is any shortage of money, I will request the hon. Minister to subsidise it to the extent that the food is better and congenial for an atmosphere of learning.

I now ask a question, whether the students will be given better food than what they are taking today and if there is any financial difficulty, whether the Minister will intervene and use his good offices to see that some subsidy is given. Secondly, would it be possible to invite the student leaders as special invitees to important meetings of the Executive Council?

PROF. S. NURUL HASAN: I have already answered the question that the pattern of subsidy cannot be decided only on the basis of one university. It is a question on which an overall view will be taken. Secondly, Sir, I have further stated that 50 per cent of the students of the pre-research level and larger proportion of the research level are already in receipt of what in the present situation would be comparatively reasonable scholarship. Therefore, it is not that all the students are being thrown at the mercy of the market mechanism. Within these constraints, whatever is possible is being done to help the students.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
FIFTY-FOURTH REPORT

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Fifty-fourth Report of the Committee on Private Members' Bills and Resolutions.

COMMITTEE ON PUBLIC UNDERTAKINGS

FIFTY-SEVENTH, FIFTY-EIGHTH AND
FIFTY-NINTH REPORTS

SHRI NAWAL KISHORE SHARMA (Dausa): I beg to present the following reports of the Committee on public Undertakings:

- (i) Fifty-seventh Report on action taken by Government on the recommendations contained in their Thirty-fourth Report on Indian Telephone Industries Ltd.
- (ii) Fifty-eighth Report on action taken by Government on the recommendations contained in their Thirty-eighth Report on the Hindustan Machine Tools Ltd.
- (iii) Fifty-ninth Report on action taken by Government on the recommendations contained in their Forty-seventh Report on Modern Bakeries (India) Ltd.

13.15 hrs.

STATEMENT RE. GOVERNMENT'S DECISIONS ON TARIFF COMMISSION'S RECOMMENDATIONS ON CEMENT INDUSTRY

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): On the 1st August, 1974 the then Minister for Industrial Development, Science and Technology Shri C Subramaniam, had laid on the table of the House a copy of the Report of the Tariff Commission on